

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**  
**WEST ZONAL BENCH : MUMBAI**

**Appeal No. C / 484 / 2010**

Date of Hearing : **11/03/2019**

**Navdeep Gupta**

Appellant

-Vs-

**CC (IMPORT) MUMBAI**

Respondent

Present for the Appellant : Prabhat Kumar, Advocate

Present for the Respondent : P.V.Shekar, ADC(AR)

**ORDER**

Matter is adjourned at the Request of Revenue. Next date of hearing is fixed as 07/05/2019

**(AJAY SHARMA)**  
**MEMBER (JUDICIAL)**

**(C. J. MATHEW)**  
**MEMBER (TECHNICAL)**